

| Annexure - 2 | | | | | | | | | | | | | |
|---------------------------------------|------------------|-------------------|--|----------------|---------------------------|-----------------|-----------------------------|-------------------------------------|----------------------------|---|----------------------------|------------------------------------|-----------------|
| Name of Corporate debtor | | | Shree Vaishno devi Mills Private Limited | | | | | Date of Commencement of Liquidation | | 27.01.2020 | List of Stakeholders as on | | 09.03.2021 |
| List of unsecured financial creditors | | | | | | | | | | | | | |
| Sl.No | Name of Creditor | Identification No | Details of Claim Received | | Details of claim admitted | | | % share in total amount of claims | Amount of Contingent Claim | Amount of any mutual dues, that may be setoff | Amount of Claim rejected | Amount of claim under verification | Remarks, if any |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | | | | | | |
| Not Applicable | | | | | | | | | | | | | |